

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:563

ANSWERED ON:23.11.2009

COMMITTEE ON AGRARIAN LAND REFORMS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Committee constituted by the Ministry on agrarian land reforms has submitted its report to the Government;
- (b) if so, the recommendations made by the Committee along with the response of the Government on each recommendation; and
- (c) the time by which the recommendations are likely to be implemented?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a): Yes, Sir. The Committee on State Agrarian Relations and the Unfinished Task in Land Reforms` constituted under the Chairmanship of Minister of Rural Development has submitted its report.

(b) & (c): The Committee has made recommendations on various aspects of Land Reforms. The Report of the Committee is to be placed before the `National Council for Land Reforms` constituted under the Chairmanship of the Prime Minister for its consideration and directions. Accordingly, it is in the process of being placed before the Council.